(d) if so, the nature of the decision taken?

The Minister of Planning (Shri B. R. Bhagat): (a) to (d). The question of an investment guarantee agreement between India and Federal Republic of Germany is under negotiation between the two Governments. The particular point relating to the nature of gaurantees is a matter which is still under discussion.

Planning Commission

Dr. P. S. Deshmukh: Shri P. R. Chakraverti: *103. Shri Prakash Vir Shastri: Shri Jagdev Singh Siddhanti. Shri Yashpal Singh: Shri Krishnapal Singh:

Will the Minister of Planning be pleased to state:

- (a) whether suggestion has been made to Government that the Planning Commission should be reduced in size so as to effect saving in expenditure and
- (b) If so, the reaction of Government thereto?

The Minister of Planning: (Shri B. R. Bhagat) (a) and (b): The Planning Commission has, from time to time, reviewed its staff strength so as to effect the maximum economy commensurate with the efficient discharge of the duties assigned to it. Presently, the Commission has under consideration a proposal to prune and streamline the staff as a part of the process of gearing up its working to meet the urgent tasks ahead.

Housing in Third Plan

Shri D. J. Naik: Shri M. L. Dwivedi: Shrimati Savitri Nigam: Shri S. C. Samanta: Shri Subodh Hansda:
Shri Rameshwar Tantia:
Shri Himatsingka:

Shri Onkar Lal Berwa: Shri P. K. Dec:

Shri Solanki: Shri C. M. Kedaria: Shrimati Laxmi Bai:

Will the Minister of Works and Housing be pleased to state:

- (a) whether it is a fact that a large sum out of the funds provided for housing in the Third Five Year Plan has remained unspent so far; and
- (b) whether is it also a fact that amount unspent so far are diverted to other heads by the States?

The Minister of Works and Housing (Shri Mehar Chand Khanna): (a)

(b) All the State Governments were addressed to give the requisite information. So far replies have been received from 9 of them. Eight have denied any diversion of housing funds and only one has admitted a small diversion

Floods in Delhi

Shri Balgovind Verma: Shri Vishwa Nath Pandey: Shrimati Savitri Nigam: *105. Shri Solanki: Shri Yashpal Singh: Shri Narasimha Reddy:

Will the Minister of Irrigation and Power be pleased to state:

- (a) wheher it is a fact that recenly many villages near Delhi were submerged under water and cut-off from one another as the staff of irrigation Department did not throw open the gates of Wazirabad Barrage even when the level of the river water rose to 668 feet high:
- (b) the extent of damage caused in these villages due to these floods; and
- (c) the number of villages affected by this flood and human or animal lives lost, if any?

The Minister of Irrigation and Power Dr. K. L. Rao): (a) No. Sir.

(b) and (c). Due to floods in the

Yamuna, 535 acres of land were inundated in five villages. Approximate

crops value of damaged was Rs. 22,000. No human or animal lives were lost.

Narmada Valley Project

Shri P. K. Deo: Shri Bishanchander Seth: Shri Rameshwar Tantia: Shri Onkar Lal Berwa: *106. Shri B. P. Yadava:

Shri Dhaon: Shri A. S. Saigal: Shri P. R. Patel:

> Shri Bade: Shri Jashvant Mehta:

Will the Minister of Irrigation and Power be pleased to state:

- (a) whether he has given a fresh proposal to the Governments of Maharashtra, Gujarat and Madhya Pradesh for the execution of the Narmada Valley Project;
- (b) if so, what are the main features of the proposal; and
- (c) the reactions of the State Governments on that proposal?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) to (c). A Committee has been constituted in consultation with the States of Madhya Pradesh. Maharashtra and Gujarat to prepare a master plan for the optimum and integrated development of the Narmada water resources. A statement indicating the composition and terms of reference of the Committee is placed on the Table of the House. [Placed in Library. See No. LT-3059/641.

Seizure of Pakistan-Bound Arms

Shri Rishang Keishing: Shri Bagri: Shri Vishwa Nath Pendey: *107. \ Shri B. N. Kureel: Shrı Indrajit Gupta: Shri Onkar Lal Berwa: Shri Swell:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that on the

28th July, 1964 the Customs authorities in Calcutta seized nearly 200 cases of arms and ammunition meant for Pakistan from the ship 'S.S. American Hunter';

- (b) if so, the type of arms and ammunition seized; and
- (c) the action taken by Government in this regard?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). On the 27th July, 1964, the Customs authorities at Calcutta detained 173 cases of iron sheets containing 303 ammunition and 4 drums containing small arms ammunition ex S. S. American Hunter sent to consignees in Pakistan from the United States of America.

(c) The Shipping Agents have been asked to obtain a licence required under the Arms Rules, 1962 from the Ministry of External Affairs for the shipment of the detained ammunition.

Lodi House Hostel

Shri Hari Vishnu Kamath:
*108. Shri Bade: Shri Yashpal Singh:

Will the Minister of Works Housing be pleased to state:

- (a) whether Government have decided to run the Lodi House Hostel, New Delhi differently from what it is today;
- (b) if so, the broad outlines thereof;
 - (c) the reasons for the change?

The Minister of Works and Housing (Shri Mehar Chand Khanna): (a) to (c). The matter is still under consideration.

Violation of Foreign Exchange Regulations by Film Artistes

Shri P. C. Borooah: Shri E Madhusudan Rao: Shri Prakash Vir Shastri: Shri Onkar Lal Borwa: *109. 3 Shri Yashpal Singh: